## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/152/2017

NAME OF THE PETITIONER

: ADI NARAYANA REDDY (IN THE MATTER OF

ADARSH ESTATES PVT LTD)

**UNDER SECTION** 

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Abhinar Borthosovaithy Receithi K For T.K. Bhaskar

Counsel for Petitioner

**ORDER** 

Counsel for the petitioner present and stated that the report of ROC is awaited. Time is enlarged at request. Put up on 11.01.2018.

-cd-S Vijayaraghavan Member (Technical)

-Cd-K Anantha Padmanabha Swamy Member (Judicial)

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